of wages. The number of camps organised by the Ministry is around 1.51 lakhs and over 49.7 lakh bank accounts of labourers have been opened to facilitate payment of wages.

Improvement in the job market

2335. DR. K. V. P. RAMACHANDRA RAO: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether there is any improvement in the job market since 2014; and
- (b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) and (b) As per the survey results of Labour Bureau, the estimated Worker Population Ratio for persons aged 15 years and above on usual status basis was 53.7% during 2013-14 and 50.7% during 2015-16 and unemployment rate was 3.4% and 3.7% during these periods.

To assess the effect of economic slowdown on employment in India since January, 2009, Labour Bureau, Ministry of Labour and Employment, has been conducting Quarterly Quick Employment Surveys in the selected labour-intensive and export-oriented sectors namely textiles including apparels, metals, gems and jewellery, automobiles, transport, IT/BPO, leather and handloom/powerloom.

The coverage of the quarterly Quick Employment Survey has since been enhanced during 2016 with more industries/sectors. As per the results of the Survey during 2016, the net addition of jobs during the quarter ending September, 2016 over the quarter ending June, 2016 was 0.77 lakh workers.

Notice period for resignation in IT sector

2336. DR. K. V. P. RAMACHANDRA RAO: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether Government is planning to accede to the IT sector demand for reducing the notice period for resignations from three months to just one month; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) No such proposal is under consideration of the Government.

(b) Not applicable in view of reply to part (a) of the Question above.